

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2447
ANSWERED ON:03.12.2009
TRAIN ACCIDENT AT BASSI
Ramasubbu Shri S.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a train accident occurred near Bassi town in Rajasthan recently;
- (b) if so, the number of persons died or have sustained minor/ critical injuries;
- (c) whether any compensation has been paid to all those who have died/ injured and any probe been conducted in this regard; and
- (d) if so, the steps taken to prevent the recurrence of such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.2447 BY SHRI S. S. RAMASUBBU TO BE ANSWERED IN LOK SABHA ON 03-12-2009 REGARDING TRAIN ACCIDENT AT BASSI.

(a): Yes, Madam. On 14-11-2009 at 01.33 hrs., while the Train No.2462 Jodhpur-Delhi Mandore Express was on run between Jhir and Jatwara stations of Jaipur- Bandikui section of Jaipur Division of North Western Railway, its 15 coaches derailed, out of which 03 coaches capsized.

(b): In this accident, 7 passengers lost their lives, 5 passengers suffered grievous injuries and 15 sustained simple injuries.

(c): An ex-gratia amount of Rs.5 lakhs to the next of kin of each deceased, Rs.1 lakh to grievously injured and Rs.10,000 to simple injured has been announced. An amount of Rs. 40,60,000/- has so far been disbursed to the next of kin of the deceased and injured passengers. Compensation is payable only after a claim is filed before the Railway Claims Tribunal and a decree is awarded by the Tribunal. No compensation claim has so far been filed in Railway Claims Tribunal for this accident. Statutory inquiry into above accident is being conducted by the Commissioner of Railway Safety, Western Circle and its final report is awaited.

(d): Measures taken to prevent derailments include track patrolling on vulnerable sections, intensification of regular inspections, training and monitoring of working of the running staff to sensitize them about vulnerable areas etc. However, further necessary action shall be taken on receipt of the Report of Commissioner of Railway Safety.